SI.	Name of	Details of	of claim	Details of claim admitted					Amount	Amount	Amount	Amount	Remark
No.	creditor	Date of	Amount	Amount	Nature	Amount	Amount	Whether	of	of any	of claim	of claim	s, if any
		receipt	claimed	of claim	of claim	covered	covered by	related	continge	mutual	not	under	
				admitted		by	guarantee	party?	nt claim	dues, that	admitted	verificati	
						security				may be		on	
						interest				set- off			
NIL													

Annexure – 9 List of other creditors (Other than financial creditors and operational creditors)